

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. †1798  
ANSWERED ON 29.07.2021**

**Khelo India Scheme**

**†1798. SHRI ARUN SAO:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the salient features and objectives of 'Khelo India' Scheme;**
- (b) whether the Government has provided adequate funds for youth and sports activities in the country;**
- (c) if so, the details thereof, State/UT-wise including Chhattisgarh;**
- (d) whether the Government has received any proposal under 'Khelo India' Scheme for the construction of "swimming pool", "multipurpose indoor hall", "synthetic athletic track" in Mungeli district headquarter of Chhattisgarh; and**
- (e) if so, the details thereof and the time by which approval is likely to be accorded by the Government to the said proposals?**

**ANSWER  
THE MINISTER OF YOUTH AFFAIRS & SPORTS  
{ SHRI ANURAG SINGH THAKUR }**

**(a) The 'Khelo India – National Programme for Development of Sports' with the twin objectives of mass participation and promotion of excellence in sports across the country was launched in 2016 and revamped in 2017. The Scheme has following 12 verticals:**

- i. Play Field Development**
- ii. Utilization and Creation/ Upgradation of Sports Infrastructure**
- iii. Sports for Peace and Development**
- iv. State Level Khelo India Centers**
- v. Annual Sports Competitions**
- vi. Talent Search and Development**

- vii. **Sports for Women**
- viii. **Support to National/Regional/State Sports Academies**
- ix. **Promotion of Sports among persons with disabilities**
- x. **Promotion of rural and indigenous/tribal games**
- xi. **Physical Fitness of School going Children**
- xii. **Community Coaching Development**

**(b) and (c) "Sports" being a State subject, the responsibility of development of Sports, including sanctioning adequate funds, planning strategies for improvement/development of youth and sports activities and construction of youth hostels and stadiums, rests with the State/Union Territory Governments. This Ministry supplements their efforts in this regard by providing financial assistance for promotion of sports activities through National Sports Federations, training in Sports Authority of India (SAI) Centres, support under Khelo India Scheme and for youth activities in the country through its organizations namely Nehru Yuva Kendra Sangathan (NYKS) and National Service Scheme (NSS).**

**State-wise allocation of funds is not done in respect of the Schemes of this Ministry. Details of allocation of funds to this Ministry during the current year for youth and sports activities are given hereunder: -**

<b>Department of Youth Affairs</b>		
<b>S. No.</b>	<b>Name of scheme</b>	<b>Allocation (Rs. in crore)</b>
<b>1.</b>	<b>Secretariat Social Service</b>	<b>35.00</b>
<b>2.</b>	<b>Development of Youth Institutions</b>	<b>358.50</b>
<b>3.</b>	<b>Schemes of Department of Youth Affairs</b>	<b>296.50</b>
	<b>Total</b>	<b>690.00</b>

<b>Department of Sports</b>		
<b>S. No.</b>	<b>Name of scheme</b>	<b>Allocation (Rs. in crore)</b>
<b>1.</b>	<b>Development of Sports Institutions</b>	<b>803.63</b>
<b>2.</b>	<b>Encouragement and Awards to Sportspersons</b>	<b>363.80</b>
<b>3.</b>	<b>Khelo India - National Programme for Development of Sports</b>	<b>738.71</b>
	<b>Total</b>	<b>1906.14</b>

**(d) and (e) Yes, Sir. The Government has received the proposals under 'Khelo India' Scheme for the construction of "swimming pool", "multipurpose indoor hall", "synthetic athletic track" in Mungeli district headquarter of Chhattisgarh. The proposals have been returned to the State Government for prioritisation and resubmission. Project proposals are sanctioned according to the parameters of the Scheme subject to their completeness, technical feasibility and availability of funds under the Scheme. As such the time period by which approval is likely to be accorded by the Government to the said proposals cannot be ascertained.**

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